

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/20806/2025	HINDUSTAN AERONAUTICS LTD.,KORAPUT VS BATLIBOI ENVIRONMENTAL ENGINEERING LTD.	AJODHYA RANJAN DASH VS DEBADATTA PRADHAN	// () //	
2	D-BLAPL/14699/2025	PRADEEP JAL VS STATE OF ODISHA	DEBADATTA PRADHAN VS ARUN KUMAR BEHERA	AINTHAPALI /256 /2024 () //	AOR20220002927C202500011
3	D-BLAPL/14700/2025	BISU @ BISWAJIT BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS ASUTOSH TRIPATHY	TALASARI MARINE /32 /2025 () //	AOR20220003422C202500054
4	D-BLAPL/14703/2025	BIGYANSHU BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS ANUGRAHA NARAYAN SAMANTRAY	ANGUL SADAR PS /364 /2024 () //	AOR20220001648C202500054
5	D-BLAPL/14704/2025	DILIP KUMAR SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS MADAN MOHAN SWAIN	ERASAMA /31 /2025 () //	
6	D-BLAPL/14707/2025	JAGANNATH MOHARANA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS SIDDHARTH GOUTAM DAS	DHAULI PS /77 /2021 () //	
7	D-BLAPL/14709/2025	BIKASH MAHAPATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS AMITAV TRIPATHY	BERHAMPUR SADAR /76 /2025 () //	
8	D-BLAPL/14710/2025	NILANCHI DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS BISWARANJAN DALAI	NUAGAON /85 /2025 () //	
9	D-BLAPL/14724/2025	BHASKAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS DHIRENDRA KUMAR MOHAPATRA	KUJANGA /80 /2025 () //	AOR20220003722C202500077
10	D-BLAPL/14731/2025	BUDHURAM ORAM @ BUDHESWAR ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS AMIT PRASAD BOSE	BIRMITRAPUR /139 /2022 () //	
11	D-BLAPL/14736/2025	BHAKTA ADHARI VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	B.SINGHPUR /1 /2025 () //	

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12	D-BLAPL/14740/2025	MENAKA DAS VS STATE OF ODISHA	DEBASNAN DAS VS	ERASAMA /75 /2024 () //	
13	D-BLAPL/14742/2025	SURATH MANJA @ KALIA VS STATE OF ODISHA	SIMSON JENA VS	BEGUNIA P.S. /84 /2023 () //	
14	D-BLAPL/14743/2025	TAPAS KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /119 /2025 () //	
15	D-BLAPL/14748/2025	BIRENDRA SAHOO @ BAPI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TIRTOL /183 /2025 () //	
16	D-BLAPL/14749/2025	PRADYUMNA MOHARANA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /119 /2025 () //	
17	D-BLAPL/14755/2025	KANHA @ ABHIJIT NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AUL /31 /2025 () //	
18	D-BLAPL/14756/2025	DIPAK KINDO VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	DEOGARH /594 /2024 () //	
19	D-BLAPL/14758/2025	MITU DAS @ TRIPATHY VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	KRUSHNA PRASAD /66 /2022 () //	
20	D-BLAPL/14768/2025	DHANU KUMBHAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MAIDALPUR /25 /2025 () //	
21	D-BLAPL/14770/2025	SUSHANTA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /101 /2024 () //	
22	D-CMAPL/20767/2025	MAHENDRA KUMAR MAHARANA VS GAURI MAHARANA	AMIYA KUMAR MOHANTY(A) VS	// () //	
23	D-CMAPL/20805/2025	LINGARAJ PRADHAN	ADV.	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-CMP/20715/2025	DROUPADI SAHU	ASHUTOSH MOHANTA	//	
		VS	VS	()	
		MANGULU CHARAN SAHU		//	
25	D-CMP/20755/2025	PRAMOD PRUSTY	SAILESH DAS	//	
		VS	VS	()	
		RUPENDRA PRUSTY		//	
26	D-CONTC/20704/2025	SARATA KUMAR DASH	MANOJ PANIGRAHI	//	AOR20220001665C202500044
		VS	VS	()	
		ARINDAM DAKUA, DIRECTOR OF MUNICIPAL ADMINISTRATION		//	
27	D-CONTC/20708/2025	BIBHUDUTTA SATAPATHY	ADV	//	AOD20240000311C202500041
		VS	VS	()	
		DEBADUTTA RAY MOHAPATRA, ADDL CHIEF ENGINEER CUM SUPERINTENDING ENGINEER SOUTHERN IRRIGATION CIRCLE			
28	D-CONTC/20709/2025	ASHISHA KUMAR BISWAL	ADV.	//	
		VS	VS	()	
		BIJAYA BHUSAN NANDA, DIRECTOR OF ECONOMICS AND STATISTICS, BBSR, KHURDA		//	
29	D-CONTC/20739/2025	DAITYARI @ DAITARI SAHU	BINAYAK MOHAPATRA	//	
		VS	VS	()	
		VISHAL KUMAR DEV, IAS		//	
30	D-CONTC/20742/2025	DR. DEBABRATA PANDA	ADV.	//	
		VS	VS	()	
		ASWATHY S, IAS		//	
31	D-CONTC/20766/2025	RAJ KUMAR TIBREWAL	ADV.	//	
		VS	VS	()	
		BHABANI SHANKAR MOHANTY, REGIONAL MANAGER, STATE BANK OF INDIA		//	
32	D-CONTC/20772/2025	BILASINI PRADHAN	ADV.	//	
		VS	VS	()	
		RANJIB HANSADA, B.D.O, BIRAMA HARJPUR, SUBARNAPUR		//	
33	D-CONTC/20787/2025	ANIL KUMAR RANA	ADV.	//	
		VS	VS	()	
		SAMARTH VERMA, DIRECTOR OF TECHNICAL EDUCATION TRAINING AND SKILL DEVELOPMENT, CUTTACK			
34	D-CONTC/20789/2025	ANJAN KUMAR JAYSINGH	ADV.	//	
		VS	VS	()	

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35	D-CONTC/20790/2025	SALIN PANDIT,IAS RITANJALI PADHY VS SALIN PANDIT,IAS	ADV. VS	// // ()	
36	D-CONTC/20792/2025	NITYANANDA MOHANTY VS ARVIND AGRAWAL,IAS	ADV. VS	// // ()	
37	D-CONTC/20793/2025	SUSIL KUMAR KARNA VS TAMILAL DUBEY,OES	ADV. VS	// // ()	
38	D-CONTC/20794/2025	JAYANTI SAHOO VS ARTATRANA PRUSTY,OES-II,BLOCK EDUCATION OFFICER,BADACHANA,JAJPUR	ADV. VS	// // ()	
39	D-CONTC/20807/2025	RAGHUNATH PALAI VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // ()	
40	D-CONTC/20808/2025	HEMANTA KUMAR NANDA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // ()	
41	D-CRLA/14715/2025	SANTOSH PANDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BIRMITRAPUR /48 /2024 ()	
42	D-CRLA/14721/2025	KIRAN KUMAR SI VS STATE OF ODISHA	SANJEEB KUMAR BEHERA VS	MURUDA /136 /2024 ()	AOR20250000290C202500004
43	D-CRLA/14728/2025	ANIKET MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHETRARAJPUR /247 /2024 ()	
44	D-CRLA/14729/2025	VARUN BHATI @ BARUN BHATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHETRARAJPUR /247 /2024 ()	
45	D-CRLA/14732/2025	SUGYAN PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	PURUNAKATAK /18 /2017 ()	

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46	D-CRLA/14766/2025	MITHUN BISOYI VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /500 /2023 () //	
47	D-CRLA/14772/2025	ALTAF HUSSAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	UDITNAGAR /135 /2019 () //	
48	D-CRLA/14773/2025	RAMA CHANDRA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /86 /2025 () //	
49	D-CRLA/14774/2025	SUSANTI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /86 /2025 () //	
50	D-CRLMC/14722/2025	BHUBANANDA BIHARI @ BHUBANE VS STATE OF ODISHA	CHHABI LAL NIAL VS	GOLAMUNDA /110 /2024 () //	AOD20230000741C202500003
51	D-CRLMC/14745/2025	DIBYAJYOTI SAHOO @ JITU VS RAJALAXMI PATRA @ SELLY	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
52	D-CRLMC/14750/2025	PUNYASLOKA PRADHAN VS PRABIN SAMAL	OM SWARUP VS	CHANDAKA P.S. /31 /2025 () //	
53	D-CRLMC/14752/2025	SANKAR KUMAR MISTRI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	/ /0 () //	
54	D-CRLMC/14753/2025	SATYABRATA SAHOO VS STATE OF ODISHA	AMRITA MISHRA VS	CHAULIAGANJA /98 /2025 () //	
55	D-CRLMC/14767/2025	TAPAS KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /116 /2025 () //	
56	D-CRLMP/14717/2025	SUNAKAR SATAPATHY VS D.G.P., CUTTACK	SATYAJEET MUKHARJEE VS	/ /0 () //	
57	D-CRLMP/14746/2025	RAKEH KUMAR SAHOO	LALIT KUMAR MAHARANA	/ /0	

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	CRLMP/638/2025	VS	VS	()	
		BISWARUPA PANDA		//	
58	D-CRLMP/14757/2025	CHANDRASEKHAR NAYAK	BRAHMANANDA TRIPATHY	//0	
		VS	VS	()	
		HARAPRITI SAMAL		//	
59	D-CRLMP/14764/2025	ASHOK KUMAR JENA	ROHIT RANJAN RAY	//0	
		VS	VS	()	
		ALLI ALLI PALTASINGH		//	
60	D-CRLREV/14730/2025	GOLAKHA BIHARI SETHY	PRATAP CHANDRA MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLREV/14763/2025	PUSPALATA ROUSTRAY	JYOTI RANJAN DEO	VIGILANCE PS (BERHAMPUR) /11 /2023	AOR20220001593C202500035
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
62	D-FAO/20733/2025	DIPI DIPALI MOHAPATRA	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-FAO/20737/2025	SARMISTHA MOHAPATRA	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-FAO/20740/2025	PRASANTA KUMAR SAHOO	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-FAO/20741/2025	FAKIR CHARAN BARIK	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-FAO/20743/2025	SARADA PRASANNA SWAIN	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-FAO/20745/2025	ANIRUDHA SAHOO	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-FAO/20804/2025	MANAGER LEGAL, M/S. LIBERTY GENERAL INSURANCE CO. LTD.	DEBMOHAN	//	
		VS	VS	()	

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69	D-MACA/20714/2025	SUNITA PUNJI DEBI PRASAD PRADHAN VS SANTOSH SAHOO	PRADEEP KUMAR MISHRA VS	// // 0 //	
70	D-MACA/20716/2025	RABINDRANATH MISRA VS SUBASH CHANDRA BISWAL	PRADEEP KUMAR MISHRA VS	// 0 //	
71	D-MACA/20775/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,GANJAM VS P.NAGAMMA REDDY	SAUMEDRA KUMAR GHOSE VS	// 0 //	
72	D-MACA/20801/2025	LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD VS DUSHASAN PARAMANIK	DADAM ALI KHAN VS	// 0 //	
73	D-MACA/20810/2025	LIBERTY VIDEOCON GENERAL INSURANCE CO.LTD VS JUDHISTER BEHERA	DADAM ALI KHAN VS	// 0 //	
74	D-MATA/20796/2025	PRIYADARSHINI SAHU VS RANJAN KUMAR SAHU	AMIT KUMAR NATH VS	// 0 //	
75	D-MATA/20798/2025	DEEPTIMAYEE DAS @ PUTHAL VS PRADEEP KUMAR DAS	SAMAPIKA MISHRA VS	// 0 //	
76	D-MATA/20799/2025	DEEPTIMAYEE DAS @ PUTHAL VS PRADEEP KUMAR DAS	SAMAPIKA MISHRA VS	// 0 //	
77	D-RPFAM/20770/2025	ABHINASH DAS @ AVINASH DAS VS MADHUSMITA DAS	PRASANTA KUMAR SATAPATHY VS	// 0 //	
78	D-RSA/20705/2025	NITYANANDA BARAI VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202500034
79	D-RSA/20730/2025	LAXMI NRUSHINGHA PATTNAIK VS RAMA CHANDRA PATTNAIK	GOPINATH MISHRA VS	// 0 //	

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80	D-RVWPET/20758/2025	CHAMELI ROUT VS CUTTACK BAR ASSOCIATION, CUTTACK	ADV. VS	// ()	
81	D-TRP(C)/20752/2025	MITA PARIDA VS BALARAM PATRA	PRAMOD KUMAR JENA VS	// ()	
82	D-WA/20706/2025	STATE OF ODISHA VS NARENDRA BAG	JYOTSNAMAYEE SAHOO,A.S.C VS	// ()	LOD20240000200C202500248
83	D-WA/20720/2025	BIJAY KUMAR NAYAK VS NIDRABATI NAG	BUDHIRAM DAS VS	// ()	
84	D-WA/20726/2025	STATE OF ODISHA VS DR. DIBAKAR PANIGRAHY	CHANDRAKANTA PRADHAN,A.G.A VS	// ()	LOD20240000200C202500249
85	D-WA/20728/2025	STATE OF ODISHA VS MAHENDRA KUMAR SAHOO	SABITA RANJAN PATTNAIK,A.G.A VS	// ()	LOD20240000194C202500250
86	D-WA/20765/2025	RABINDRA KUMAR PATNAIK VS CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BBSR	JITENDRA KUMAR NAIK VS	// ()	
87	D-WA/20784/2025	ANTARYAMI MISHRA VS UNION OF INDIA	SUNSHINE ANAND SWAIN VS	// ()	AOD20240000548C202500009
88	D-WA/20785/2025	RAMAKANTA GOCHHAYAT VS PARTHA SARATHI TRIPATHY	BISWABIHARI MOHANTY VS	// ()	AOR20220001789C202500010
89	D-WA/20813/2025	INDIAN BANK, PADAMPUR VS DIVYAM AGARWAL	SITANSHU KUMAR DEY VS	// ()	
90	D-WP(C)/20700/2025	CHUDAMANI MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// ()	AOD20220001936C202500028
91	D-WP(C)/20701/2025	SUMAN JAISWAL		//	LOD20250000132C202500003

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/20702/2025	RAJANIKANTA MAJHI	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/20703/2025	DRUSTANTARA MEHER	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-WP(C)/20707/2025	PURNIMA NAYAK	ABHISEK MOHANTY	//	
	WP(C)/14257/2025	VS	VS	()	
		STATE OF ODISHA		//	
95	D-WP(C)/20710/2025	UPENDRA KUMAR SAMAL	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-WP(C)/20711/2025	NABIN KADRAKA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/14328/2025	VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/20712/2025	M/S PARADIP TRUCK OWNERS ASSOCIATION	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500066
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
98	D-WP(C)/20713/2025	GANESH KHADIA	BISWAJIT DAS	//	AOR20220001390C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/20717/2025	NARAYAN PRADHAN	RABINDRA NATH DEBATA	//	AOR20220002457C202500008
		VS	VS	()	
		SPECIAL LAND ACQUISITION OFFICER		//	
100	D-WP(C)/20718/2025	CHITTA RANJAN BEHERA	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
		BRANCH MANAGER, ICIC LOMBARD, BBSR		//	
101	D-WP(C)/20719/2025	SURENDRA NATH PRADHAN	LALIT KUMAR MAHARANA	//	
	WP(C)/14291/2025	VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/20721/2025	SAMARI EMPOWERMENT ASSOCIATES PVT. LTD., SAMBALPUR, ODISHA	SAMABALPUR, ODISHA	//	
		VS	VS	()	

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		STATE OF ODISHA		//	
103	D-WP(C)/20722/2025	AJAY KUMAR ROY	LALIT KUMAR MAHARANA	//	
	WP(C)/14300/2025	VS	VS	0	
		MAHANADI COALFIELDS LTD., ANUGUL		//	
104	D-WP(C)/20723/2025	SANJAY KUMAR MOHANTY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500066
	WP(C)/14321/2025	VS	VS	0	
		STATE OF ODISHA		//	
105	D-WP(C)/20724/2025	RAMESH CHANDRA DAS	BISWABIHARI MOHANTY	//	
	WP(C)/14269/2025	VS	VS	0	
		STATE OF ODISHA		//	
106	D-WP(C)/20725/2025	DEBENDRANATH NAYAK	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
107	D-WP(C)/20727/2025	PRASANNA KUMAR SATAPATHY	PRAVASH CHANDRA MAHAPATRA	//	AOR20240001111C202500009
		VS	VS	0	
		STATE OF ODISHA		//	
108	D-WP(C)/20729/2025	SHRI DOLAGOBINDA JEW BIJE, ANGUL	SANGRAM KESHARI BURMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
109	D-WP(C)/20731/2025	RAMESH HARICHANDAN	ATMAJIT MANMITH DAS	//	
	WP(C)/14279/2025	VS	VS	0	
		STATE OF ODISHA		//	
110	D-WP(C)/20732/2025	JITENDRA NATH MAHANTA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
111	D-WP(C)/20734/2025	JAMESWAR SAMANTRAY	AVIJIT MISHRA	//	
	WP(C)/14276/2025	VS	VS	0	
		STATE OF ODISHA		//	
112	D-WP(C)/20735/2025	PANDU SING	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
113	D-WP(C)/20736/2025	AKASH KHANDUJA	SAURAV TIBREWAL	//	
	WP(C)/14268/2025	VS	VS	0	
		UNION OF INDIA		//	

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114	D-WP(C)/20738/2025	RAJARAM SING VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS STATE OF ODISHA	// 0 //	
115	D-WP(C)/20744/2025	ARATI RAY VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
116	D-WP(C)/20746/2025	BIBHUTI BHUSAN RAY VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
117	D-WP(C)/20747/2025 WP(C)/14307/2025	RAMACHANDRA ROUT VS DISTRICT SUB-REGISTRAR, PURI	SUDHIR KUMAR MALLICK VS DISTRICT SUB-REGISTRAR, PURI	// 0 //	
118	D-WP(C)/20748/2025	AJAYA GIRI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS STATE OF ODISHA	// 0 //	
119	D-WP(C)/20749/2025	BHAGABAN PRADHAN @ PADHAN VS STATE OF ODISHA	BISWAMBAR MOHANTY VS STATE OF ODISHA	// 0 //	
120	D-WP(C)/20750/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	PRAMOD KUMAR JENA VS STATE OF ODISHA	// 0 //	
121	D-WP(C)/20751/2025 WP(C)/14324/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	AOD20250000180C202500067
122	D-WP(C)/20753/2025	BIRANCHI MEHER VS STATE OF ODISHA	BISWAMBAR MOHANTY VS STATE OF ODISHA	// 0 //	
123	D-WP(C)/20754/2025	M/S. WORLD WIDE URJAL LTD, SUNDERGARH VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS UNION OF INDIA	// 0 //	
124	D-WP(C)/20756/2025	VIPUL GREENS ASSOCIATION OF ALLOTTEES VS ODISHA STATE HOUSING BOARD	MOHIT AGARWAL VS ODISHA STATE HOUSING BOARD	// 0 //	
125	D-WP(C)/20757/2025	GITANJALI SAHOO	NIHAL RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/20759/2025	AJIT KUMAR SWAIN	ANUP NARAYAN MOHANTY	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR		//	
127	D-WP(C)/20760/2025	DR.SURYAPRAKASH SIBANARAYAN CHOUDHURY	LALITA NARAYAN PATTNAIK	//	
		VS	VS	()	
		THE INSURANCE OMBUDSMAN, BBSR		//	
128	D-WP(C)/20761/2025	KISHAN KUMAR MOHANTY	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/20762/2025	LAXMI NARAYAN PATTANAİK	RAJJEET ROY	//	AOR20220001462C202500061
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS		//	
130	D-WP(C)/20763/2025	BISWA KALYAN PANDA	TUSHAR KANTI SATAPATHY	//	AOD20240000796C202500015
		VS	VS	()	
		CENTRAL BOARD OF DIRECT TAXES (CBDT)		//	
131	D-WP(C)/20764/2025	AJIT KUMAR SWAIN	ANUP NARAYAN MOHANTY	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR		//	
132	D-WP(C)/20768/2025	AJIT KUMAR SWAIN	ANUP NARAYAN MOHANTY	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR		//	
133	D-WP(C)/20769/2025	PRATAP KUMAR SETH	JAGDISH BISWAL	//	
		VS	VS	()	
		FAKIR MOHAN UNIVERSITY		//	
134	D-WP(C)/20771/2025	SURENDRA NATH MISHRA	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
135	D-WP(C)/20773/2025	SANKUNTALA MANDANGI	PRATAP CHANDRA CHHINCHANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/20774/2025	TAHASILDAR, RAGHUNATHPUR	PRAVAT KUMAR PANDA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/20776/2025	SARAT CHANDRA KHUNTIA SOMANATH BISWAL VS STATE OF ODISHA	RAMA CHANDRA RATH VS	// // 0 //	
138	D-WP(C)/20777/2025	BHUBANESWAR MUNICIPAL CORPORATION, KHURDA VS ODISHA HUMAN RIGHTS COMMISSION, KHURDA	SAIBRATA RATH VS	// 0 //	
139	D-WP(C)/20778/2025	MIHIR KUMAR SENAPATI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
140	D-WP(C)/20779/2025	M/S CEETA INDUSTRIES (POLYMER) (P) LTD., BALASORE VS REGISTRAR, ODISHA SALES TAX TRIBUNAL, CUTTACK	SKRISHNOD KUMAR SAHOO VS	// 0 //	
141	D-WP(C)/20780/2025 WP(C)/14339/2025	PRAFULLA BEHERA VS THE BRANCH MANAGER, D.C.B. BANK LIMITED BBSR	ATMAJIT MANMITH DAS VS	// 0 //	
142	D-WP(C)/20781/2025	M/S CEETA INDUSTRIES (POLYMER) (P) LTD., BALASORE VS REGISTRAR, ODISHA SALES TAX TRIBUNAL, CUTTACK	SKRISHNOD KUMAR SAHOO VS	// 0 //	
143	D-WP(C)/20782/2025 WP(C)/14331/2025	SIPRA DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
144	D-WP(C)/20783/2025	UPENDRA KUMAR PANDA VS TAHASILDAR BERHAMPUR	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
145	D-WP(C)/20786/2025	TULU BHUYAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
146	D-WP(C)/20788/2025	MANASA KUMAR BHUYAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
147	D-WP(C)/20791/2025	SANJAYA KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN PANDA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/20795/2025	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	RAGHUNATH SINGH VS	// () //	
149	D-WP(C)/20797/2025	SRIKANTA MOHANTY VS STATE OF ODISHA	SIDHARTHA DAS VS	// () //	
150	D-WP(C)/20800/2025	JYOTRIMAYEE HOTA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// () //	
151	D-WP(C)/20802/2025	USHARANI PUJARI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// () //	
152	D-WP(C)/20803/2025	SWARNALATA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
153	D-WP(C)/20809/2025	SARBESWAR DAS VS ADDITIONAL COMMISSIONER ADDITIONAL REVISIONAL COURT NO 2	SUBRATA MISHRA VS	// () //	
154	D-WP(C)/20811/2025	SUKANTI BISWAL VS THE STATE OF ODISHA	ASUTOSH MOHANTY VS	// () //	
155	D-WP(C)/20812/2025	NIDRA DIGAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// () //	
156	D-WP(C)/20814/2025	SAIRAJ DALAI VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// () //	
157	D-WPCRL/14776/2025	BINAYAK PRADHAN VS STATE OF ODISHA	YUVRAJ PAREKH VS	KHANDAGIRI P.S. /247 /2025 () //	
158	D-ABLAPL/14698/2025	AJAYA KUMAR SAHU VS STATE OF ODISHA	GHANASHYAM MUDULI VS	RAJGANGPUR /151 /2025 () //	AOD20240000001C202500121
159	D-ABLAPL/14701/2025	MITHUN SAMAL	BIRAJA PRASAD NANDA	BARKOTE /346 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-ABLAPL/14702/2025	RABINDRA PANIGRAHI	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-ABLAPL/14705/2025	TAPAS KUMAR KABI	JAGANNATH KAMILA	SORO /370 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-ABLAPL/14706/2025	BHIMSEN MALLICK	DEEPANJALI SAHU	BARAMBA /66 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-ABLAPL/14708/2025	ANJAN CHOUDHURY @ CHAUDHURY	KULDEEP MOHANTY	UDALA /86 /2025	AOD20240000012C202500102
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-ABLAPL/14711/2025	KAPILAS MEHER	SIDDHARTH GOUTAM DAS	MAIDALPUR /25 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-ABLAPL/14712/2025	PAPA @ SK. PAPA	SATYAJIT MOHAPATRA	BHADRAK TOWN /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-ABLAPL/14713/2025	SANJAY SAMAL	MRUGANKA MAULI PATNAIK	PAHALA /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-ABLAPL/14714/2025	MIRZA SAMMI BEIG	JAGABANDHU SAHU	SOHELLA /51 /2025	AOR20220001487C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-ABLAPL/14716/2025	PAPUN SAHU	PRIYA RANJAN SINGH	KANTABANIA PS /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-ABLAPL/14718/2025	RAJENDRA KENDRUKA	BIJAYA KUMAR RAGADA	NARAYANPATNA /02 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-ABLAPL/14719/2025	SANJAY KUMAR MAJHI @ SANJAYA MAJHI	PARSURAM PANDA	BASUDEVPUR /197 /2025	
		VS	VS	()	

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FILING REPORT AS ON :15/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/14720/2025	STATE OF ODISHA BIKASH MOHANTY @ BIKASH KUMAR MOHANTY VS	ALOK KUMAR PANDA VS	// KHARABEL NAGAR P.S. /201 /2025 ()	
172	D-ABLAPL/14723/2025	STATE OF ODISHA SANJAYA KUMAR PANDA VS	GYANENDRA CHANDRA SWAIN VS	// MANCHESWAR P.S. /213 /2025 ()	
173	D-ABLAPL/14725/2025	STATE OF ODISHA NIRMAL SAHOO VS	PRABHAT KUMAR PRAHARAJ VS	// NIALI /74 /2025 ()	
174	D-ABLAPL/14726/2025	STATE OF ODISHA AMAR RAJAK VS	SIDHARTHA DAS VS	// BARBIL /62 /2025 ()	
175	D-ABLAPL/14727/2025	STATE OF ODISHA BIKASH KUMAR BHUYAN VS	SUJIT KUMAR DAS VS	// CHANDRASEKHARPUR /423 /2016 ()	
176	D-ABLAPL/14733/2025 ABLAPL/5790/2025	STATE OF ODISHA JITENDRA SASAMAL VS	BHARAT JALLI VS	// BANAPUR P.S. /123 /2025 ()	AOD20240000581C202500075
177	D-ABLAPL/14734/2025	STATE OF ODISHA SHYAM SUNDAR TRIPATYH @ SHYAM TRIPATHY VS	SUSANTA KUMAR TRIPATHY VS	// DUNGURIPALI /69 /2025 ()	
178	D-ABLAPL/14735/2025	STATE OF ODISHA PALTU DAS ADHIKARY VS	ASIT KUMAR JENA VS	// RAIBANIA /0040 /2025 ()	
179	D-ABLAPL/14737/2025	STATE OF ODISHA RAJESH SAMANTRAY @ SAMANTARAI VS	JUGALA KISHORE PANDA VS	// KORAPUT TOWN /91 /2025 ()	
180	D-ABLAPL/14738/2025	STATE OF ODISHA ROSHNI @ ROSHMI PROVA EKKA VS	SWARAJ PATEL VS	// BANDOMUNDA /108 /2025 ()	AOR20220000246C202500039
181	D-ABLAPL/14739/2025	STATE OF ODISHA SUMANTA KUMAR MOHANTY @ NACHUA VS	ASIT KUMAR JENA VS	// RAIBANIA /40 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/14741/2025	AJITABHA MOHAPATRA @ AJIT MOHAPATRA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	KUJANGA /161 /2025 () //	
183	D-ABLAPL/14744/2025	SUJATA SATHAPATHY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PURI SADAR /123 /2025 () //	
184	D-ABLAPL/14747/2025	SABITRI DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	RAJNAGAR /130 /2025 () //	
185	D-ABLAPL/14751/2025	PRAFULLA KUMAR SAHU @ PRAFULA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /291 /2025 () //	AOD20240000242C202500087
186	D-ABLAPL/14754/2025	SUNIL SAHU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARPALLI /162 /2023 () //	
187	D-ABLAPL/14759/2025	KANTHI BEHERA VS STATE OF ODISHA	ASHOK DAS VS	NACHUNI /116 /2025 () //	
188	D-ABLAPL/14760/2025	PANDA @ MANOJ DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /132 /2025 () //	
189	D-ABLAPL/14761/2025	BUDHIA @ PRAFULLA MAHAKUD VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /132 /2025 () //	
190	D-ABLAPL/14762/2025	MANTU DIGAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LAXMISAGAR P.S. /47 /2025 () //	
191	D-ABLAPL/14765/2025	HALU BEHERA VS STATE OF ODISHA	ASHOK DAS VS	NACHUNI /116 /2025 () //	
192	D-ABLAPL/14769/2025	AJIT NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BANDHUGOAN /109 /2024 () //	
193	D-ABLAPL/14771/2025	SADHU HARIJAN	TUKUNA KUMAR MISHRA	JHARIGAM /180 /2020	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
194	D-ABLAPL/14775/2025	VS STATE OF ODISHA SUDHIR @ SRIDHAR PRADHAN	VS RABINDRA NATH PANDA	() // BANKI /120 /2025	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :15/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/20806/2025 ARBA/ /	HINDUSTAN AERONAUTICS LTD.,KORAPUT MP	ABHODHYA RANJAN DASH	11/2025
2	D-WPCRL/10717/2025 WPCRL/39/2025	GADADHAR JENA MP	IN PERSON	14/2025
3	D-CRLMP/14746/2025 CRLMP/638/2025	RAKEH KUMAR SAHOO MP	LALIT KUMAR MAHARANA	118/2025
4	D-CRLMP/14757/2025 CRLMP/ /	CHANDRASEKHAR NAYAK MP	BRAHMANANDA TRIPATHY	119/2025
5	D-CRLMP/14757/2025 CRLMP/ /	CHANDRASEKHAR NAYAK MP	BRAHMANANDA TRIPATHY	120/2025
6	D-CRLMP/14764/2025 CRLMP/ /	ASHOK KUMAR JENA MP	ROHIT RANJAN RAY	121/2025
7	D-JCRLA/16328/2024 JCRLA/78/2024	BIJAY KETAN SETHI @ BIJAYA MP	MS. BINI MISHRA	129/2025
8	D-JCRLA/112/2018 JCRLA/112/2018	BUDU BHATRA MP	MANDAKINI PANDA	130/2025
9	D-TRP(C)/20752/2025 TRP(C)/ /	MITA PARIDA MP	PRAMOD KUMAR JENA	169/2025
10	D-CONTC/48193/2024 CONTC/7833/2024	PUSPANJALI ROUT MP		200/2025
11	D-CONTC/20448/2025 CONTC/2289/2025	DR KEERTIDHARA DAS MP	RAJJEET ROY	201/2025
12	D-RPFAM/20770/2025 RPFAM/ /	ABHINASH DAS @ AVINASH DAS MP	PRASANTA KUMAR SATAPATHY	231/2025
13	D-RPFAM/24385/2024 RPFAM/157/2024	TUSHAR KANTI BEHERA MP	RAMESH CHANDRA SWAIN	232/2025
14	D-MATA/20796/2025 MATA/ /	PRIYADARSHINI SAHU MP	AMIT KUMAR NATH	294/2025
15	D-CRLREV/14173/2025 CRLREV/ /	PRAVANJAN MULLICK MP	AVIJIT PATNAIK	418/2025
16	D-CRLREV/14097/2025 CRLREV/ /	DEEPAK KUMAR SAHU@DEEPAK SAHU MP	DEBABRATA RATH	419/2025
17	D-CRLREV/14763/2025 CRLREV/ /	PUSPALATA ROUTHAY MP	JYOTI RANJAN DEO	420/2025
18	D-FAO/272/2019 FAO/272/2019	MITARANI MOHARANA MP		449/2025
19	D-FAO/20733/2025 FAO/ /	DIPI DIPALI MOHAPATRA MP	DR.PURUSOTTAM CHULI	450/2025
20	D-FAO/20737/2025 FAO/ /	SARMISTHA MOHAPATRA MP	DR.PURUSOTTAM CHULI	451/2025
21	D-FAO/20737/2025 FAO/ /	SARMISTHA MOHAPATRA MP	DR.PURUSOTTAM CHULI	452/2025
22	D-FAO/20733/2025 FAO/ /	DIPI DIPALI MOHAPATRA MP	DR.PURUSOTTAM CHULI	453/2025
23	D-FAO/20740/2025 FAO/ /	PRASANTA KUMAR SAHOO MP	DR.PURUSOTTAM CHULI	454/2025
24	D-FAO/20740/2025 FAO/ /	PRASANTA KUMAR SAHOO MP	DR.PURUSOTTAM CHULI	455/2025
25	D-FAO/20741/2025 FAO/ /	FAKIR CHARAN BARIK MP	DR.PURUSOTTAM CHULI	456/2025
26	D-FAO/20741/2025	FAKIR CHARAN BARIK	DR.PURUSOTTAM CHULI	

27	FAO/ / D-FAO/20743/2025	MP SARADA PRASANNA SWAIN	DR.PURUSOTTAM CHULI	457/2025
28	FAO/ / D-FAO/20743/2025	MP SARADA PRASANNA SWAIN	DR.PURUSOTTAM CHULI	458/2025
29	FAO/ / D-FAO/20745/2025	MP ANIRUDHA SAHOO	DR.PURUSOTTAM CHULI	459/2025
30	FAO/ / D-FAO/20745/2025	MP ANIRUDHA SAHOO	DR.PURUSOTTAM CHULI	460/2025
31	FAO/ / D-FAO/20804/2025	MP MANAGER LEGAL, M/S. LIBERTY GENERAL INSURANCE CO.LTD.		461/2025
32	BLAPL/1965/2025 D-BLAPL/4953/2025	MP GIRIJA SANKARA MISHRA @ BABULA	RABINDRANATH BARIK	462/2025
33	BLAPL/5142/2025 D-BLAPL/14557/2025	MP SAMARA MADKAMI	PRAMAYA KUMAR MOHARAJ	603/2025
34	CMP/ / D-CMP/20755/2025	MP PRAMOD PRUSTY	SAILESH DAS	604/2025
35	CMP/532/2017 D-CMP/532/2017	MP LAXMAN BEHERA	MRUTYUNJAY PAGAL	791/2025
36	CMP/783/2025 D-CMP/17397/2025	MP DEEPAK KUMAR LENKA	ALOK KUMAR MOHAPATRA	792/2025
37	ABLAPL/4099/2025 D-ABLAPL/10554/2025	MP SUDHIR BEHERA		793/2025
38	ABLAPL/4275/2025 D-ABLAPL/11401/2025	MP ASHUTOSH SWAIN		1018/2025
39	ABLAPL/3422/2025 D-ABLAPL/8886/2025	MP KANHUCHARAN SAHOO		1019/2025
40	ABLAPL/3699/2025 D-ABLAPL/9641/2025	MP RAJU @ TILAK BHUSAN NAIK		1020/2025
41	ABLAPL/3700/2025 D-ABLAPL/9643/2025	MP SIPU @ PRUTHIRAJ @ PRUTHWIRAJ NAIK		1021/2025
42	ABLAPL/6649/2024 D-ABLAPL/17759/2024	MP PRAMOD KUMAR SAHU		1022/2025
43	ABLAPL/4702/2025 D-ABLAPL/9964/2025	MP NARAYAN SAHOO		1023/2025
44	ABLAPL/11090/2024 D-ABLAPL/29066/2024	MP BHISMA NARAYAN JENA		1024/2025
45	ABLAPL/2806/2025 D-ABLAPL/5852/2025	MP GYANARANJAN JENA		1025/2025
46	ABLAPL/5015/2025 D-ABLAPL/13000/2025	MP SANJEEV KUMAR SUMAN	LALATENDU SAMANTARAY	1026/2025
47	ABLAPL/5275/2025 D-ABLAPL/13578/2025	MP AJAY KUMAR BISHOI @ BISOI	LALATENDU SAMANTARAY	1027/2025
48	MACA/22/2024 D-MACA/1643/2024	MP INDIAN VEHICLE CARRIER PVT. LTD.	M.S.ARORA	1028/2025
49	MACA/ / D-MACA/20714/2025	MP DEBI PRASAD PRADHAN	PRADEEP KUMAR MISHRA	1337/2025
50	MACA/ / D-MACA/20716/2025	MP RABINDRANATH MISRA	PRADEEP KUMAR MISHRA	1338/2025
51	MACA/ / D-MACA/20716/2025	MP RABINDRANATH MISRA	PRADEEP KUMAR MISHRA	1339/2025
52	CRLMC/2866/2024 D-CRLMC/22669/2024	MP JOGENDRA SINGH DINGRA@JOGINDRA SINGH	PRANAB KUMAR SAMANTRAY	1340/2025
53	MACA/ / D-MACA/20775/2025	MP D.M., NEW INDIA ASSURANCE CO. LTD.,GSA	SAUMEDRA KUMAR GHOSE	1340/2025
54	CRLMC/ / D-CRLMC/14745/2025	MP DIBYAJYOTI SAHOO @ JITU	RAJIB LOCHAN PATTNAIK	1341/2025
55	MACA/ / D-MACA/20775/2025	MP D.M., NEW INDIA ASSURANCE CO. LTD.,GSA	SAUMEDRA KUMAR GHOSE	1341/2025
56	CRLMC/ / D-CRLMC/11725/2025	MP SIDHARTH DAS	ANJAN PATNAIK	1342/2025
57	CRLMC/ / D-CRLMC/14753/2025	MP SATYABRATA SAHOO	AMRITA MISHRA	1342/2025
		MP		1343/2025

58	D-MACA/20801/2025 MACA/ /	LIBERTY VIDEOCON GENERAL INSURANCE MP	ABDUL KADIR KHAN	1343/2025
59	D-CRLMC/1207/2025 CRLMC/385/2025	CHINMAYA KUMAR DASH MP		1344/2025
60	D-MACA/20810/2025 MACA/ /	LIBERTY VIDEOCON GENERAL INSURANCE MP	ABDUL KADIR KHAN	1344/2025
61	D-CRLMC/14767/2025 CRLMC/ /	TAPAS KUMAR SAHU MP	MANOJ KUMAR MOHANTY	1345/2025
62	D-CRLA/560/2022 CRLA/560/2022	ANANDA ROUT MP	AKHAYA BISWAL	1399/2025
63	D-CRLA/14721/2025 CRLA/ /	KIRAN KUMAR SI MP	SANJEEB KUMAR BEHERA	1400/2025
64	D-CRLA/14721/2025 CRLA/ /	KIRAN KUMAR SI MP	SANJEEB KUMAR BEHERA	1401/2025
65	D-CRLA/14732/2025 CRLA/ /	SUGYAN PRADHAN MP	LAXMAN PRADHAN	1402/2025
66	D-CRLA/14732/2025 CRLA/ /	SUGYAN PRADHAN MP	LAXMAN PRADHAN	1403/2025
67	D-CRLA/150/2004 CRLA/150/2004	M.BISESWAR RAO MP	HEMANTA KUMAR MUND	1404/2025
68	D-CRLA/150/2004 CRLA/150/2004	M.BISESWAR RAO MP	M/S.SANTOSH K.MUND	1405/2025
69	D-CRLA/7616/2024 CRLA/334/2024	BIKU @ KRUTIBAS PAIKRAY MP	MANAS KUMAR CHAND	1406/2025
70	D-CRLA/10821/2025 CRLA/ /	LIPUN @ ABHISEKH MISHRA MP	TARA PRASAD MOHAPATRA	1407/2025
71	D-CRLA/14766/2025 CRLA/ /	MITHUN BISOYI MP	JUGAL KISHORE PANDA	1408/2025
72	D-CRLA/14766/2025 CRLA/ /	MITHUN BISOYI MP	JUGAL KISHORE PANDA	1409/2025
73	D-CRLA/14766/2025 CRLA/ /	MITHUN BISOYI MP	JUGAL KISHORE PANDA	1410/2025
74	D-CRLA/14766/2025 CRLA/ /	MITHUN BISOYI MP	JUGAL KISHORE PANDA	1411/2025
75	D-CRLA/14772/2025 CRLA/ /	ALTAH HUSSAIN MP	BISWAJIT NAYAK	1412/2025
76	D-WA/20706/2025 WA/ /	STATE OF ODISHA MP	JYOTSNAMAYEE SAHOO,A.S.C	2497/2025
77	D-WA/20706/2025 WA/ /	STATE OF ODISHA MP	JYOTSNAMAYEE SAHOO,A.S.C	2498/2025
78	D-WA/20706/2025 WA/ /	STATE OF ODISHA MP	JYOTSNAMAYEE SAHOO,A.S.C	2499/2025
79	D-WA/20720/2025 WA/ /	BIJAY KUMAR NAYAK MP	BUDHIRAM DAS	2500/2025
80	D-WA/20720/2025 WA/ /	BIJAY KUMAR NAYAK MP	BUDHIRAM DAS	2501/2025
81	D-WA/20726/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	2502/2025
82	D-WA/20726/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	2503/2025
83	D-WA/20726/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	2504/2025
84	D-WA/20728/2025 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	2505/2025
85	D-WA/20728/2025 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	2506/2025
86	D-WA/20683/2025 WA/859/2025	BIJAY SUKLA MP	TANMAY MISHRA	2507/2025
87	D-WA/20784/2025 WA/ /	ANTARYAMI MISHRA MP	SUNSHINE ANAND SWAIN	2508/2025
88	D-WA/20785/2025 WA/ /	RAMAKANTA GOCHHAYAT MP	BISWABIHARI MOHANTY	2509/2025
89	D-WA/20785/2025	RAMAKANTA GOCHHAYAT	BISWABIHARI MOHANTY	

90	WA/ / D-WA/20813/2025	MP INDIAN BANK, PADAMPUR	SITANSHU KUMAR DEY	2510/2025
91	WA/ / D-WP(C)/18910/2025 WP(C)/13412/2025	MP MINAKETANA JAYASINGH		2511/2025
92	D-WP(C)/15274/2023 WP(C)/15274/2023	MP AMULYA KUMAR PATTANAYAK	MANOJA KUMAR KHUNTIA	8499/2025
93	D-WP(C)/20711/2025 WP(C)/14328/2025	MP NABIN KADRAKA	MANOJA KUMAR KHUNTIA	8500/2025
94	D-WP(C)/19334/2025 WP(C)/13288/2025	MP M/S SAIBABA TRADERS, NANAPADA, KHURDHA	BRINDHNU PRASAD PRADHAN	8501/2025
95	D-WP(C)/20712/2025 WP(C)/ /	MP M/S PARADIP TRUCK OWNERS ASSOCIATION	KONANBALA ROY CHOUDHURY	8502/2025
96	D-WP(C)/17782/2025 WP(C)/12039/2025	MP M/S ABHILASHA COMMERCIAL PRIVATE	PRADHULA KUMAR RATH (SR. ADV.), SARADA PRASANNA SARANGI	8503/2025
97	D-WP(C)/11688/2025 WP(C)/8380/2025	MP SANGEETA KUMARI PANDA	LAXMIKANTA MOHANTY	8504/2025
98	D-WP(C)/11688/2025 WP(C)/8380/2025	MP SANGEETA KUMARI PANDA	KAUSHAL HUSSAIN	8505/2025
99	D-WP(C)/16206/2024 WP(C)/9039/2024	MP VEDIKA RESOURCES	ARYA TRIPATHY	8506/2025
100	D-WP(C)/20724/2025 WP(C)/14269/2025	MP RAMESH CHANDRA DAS	BISWABIHARI MOHANTY	8507/2025
101	D-WP(C)/9874/2025 WP(C)/7128/2025	MP SUBAS CHANDRA SAHOO		8508/2025
102	D-WP(C)/15852/2018 WP(C)/15852/2018	MP HALDHAR DAS MOHAPATRA	M/S.BHAKTADAS MOHANTY	8509/2025
103	D-WP(C)/15852/2018 WP(C)/15852/2018	MP HALDHAR DAS MOHAPATRA	M/S.BHAKTADAS MOHANTY	8510/2025
104	D-WP(C)/14662/2025 WP(C)/11154/2025	MP AJIT SAHU	SANKAR PRASAD PANI	8511/2025
105	D-WP(C)/1853/2018 WP(C)/1853/2018	MP VISHWA MOHAN BEHERA	M/S.KALIPRASANNA MISHRA	8512/2025
106	D-WP(C)/20729/2025 WP(C)/ /	MP SHRI DOLAGOBINDA JEW BIJE, ANGUL	SANGRAM KESHARI BURMA	8513/2025
107	D-WP(C)/53325/2024 WP(C)/32652/2024	MP PRADIP KUMAR DAS		8514/2025
108	D-WP(C)/20734/2025 WP(C)/14276/2025	MP JAMESWAR SAMANTRAY	AVIJIT MISHRA	8515/2025
109	D-WP(C)/19644/2025 WP(C)/13565/2025	MP DAITARI TUDU	MANOJA KUMAR KHUNTIA	8516/2025
110	D-WP(C)/20744/2025 WP(C)/ /	MP ARATI RAY	SAIBRATA RATH	8517/2025
111	D-WP(C)/20746/2025 WP(C)/ /	MP BIBHUTI BHUSAN RAY	SAIBRATA RATH	8518/2025
112	D-WP(C)/20754/2025 WP(C)/ /	MP M/S. WORLD WIDE URJAL LTD, SUNDERGARH	BRINBANI PRASAD MOHANTY	8519/2025
113	D-WP(C)/32226/2023 WP(C)/32226/2023	MP SAMAR RANJAN NAYAK		8520/2025
114	D-WP(C)/20759/2025 WP(C)/ /	MP AJIT KUMAR SWAIN	ANUP NARAYAN MOHANTY	8521/2025
115	D-WP(C)/20764/2025 WP(C)/ /	MP AJIT KUMAR SWAIN	ANUP NARAYAN MOHANTY	8522/2025
116	D-WP(C)/20762/2025 WP(C)/ /	MP LAXMI NARAYAN PATTANAIAK	RAJJEET ROY	8523/2025
117	D-WP(C)/1872/2018 WP(C)/1872/2018	MP SUMANTA KUMAR NAYAK	M/S.P.C.CHHINCHANI	8524/2025
118	D-WP(C)/33480/2022 WP(C)/33480/2022	MP KIRAN KUMAR BALABANTARAY	HRUDANANDA MOHAPATRA	8525/2025
119	D-WP(C)/15771/2022 WP(C)/15771/2022	MP SHASHANK SEKHAR PRADHAN	SASWAT KUMAR ACHARYA	8526/2025
120	D-WP(C)/20768/2025 WP(C)/ /	MP AJIT KUMAR SWAIN	ANUP NARAYAN MOHANTY	8527/2025
		MP		8528/2025

121	D-WP(C)/10509/2025 WP(C)/7480/2025	RAJ KUMAR DADHICHI MP	ABINASH BARIK	8529/2025
122	D-WP(C)/18918/2025 WP(C)/13040/2025	HARAPRIYA NATH MP	PITAMBAR PATRA	8530/2025
123	D-WP(C)/20774/2025 WP(C)/ /	TAHASILDAR, RAGHUNATHPUR MP	PRAVAT KUMAR PANDA	8531/2025
124	D-WP(C)/13444/2019 WP(C)/13444/2019	MOHAMMED NOOR MP	SACHIDANANDA DAS	8532/2025
125	D-WP(C)/20777/2025 WP(C)/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SUBHARAJ KUMAR SAHOO	8533/2025
126	D-WP(C)/20779/2025 WP(C)/ /	M/S CEETA INDUSTRIES (POLYMER) (P) L MP	KISHOR DAS KUMAR SAHOO	8534/2025
127	D-WP(C)/20780/2025 WP(C)/14339/2025	PRAFULLA BEHERA MP	ATMAJIT MANMITH DAS	8535/2025
128	D-WP(C)/20781/2025 WP(C)/ /	M/S CEETA INDUSTRIES (POLYMER) (P) L MP	KISHOR DAS KUMAR SAHOO	8536/2025
129	D-WP(C)/20781/2025 WP(C)/ /	M/S CEETA INDUSTRIES (POLYMER) (P) L MP	KISHOR DAS KUMAR SAHOO	8537/2025
130	D-WP(C)/15238/2025 WP(C)/10465/2025	DIBYAJYOTI PRATIVA MISSION SHAKTI MP	DEBARATI KUSHNA DASH, P. PANIGRAHI	8538/2025
131	D-WP(C)/39510/2024 WP(C)/23258/2024	SUBAL KANTA PANDA MP	SATYABRATA MOHANTY	8539/2025
132	D-WP(C)/20791/2025 WP(C)/ /	SANJAYA KUMAR MALLICK MP	SATYA NARAYAN PANDA	8540/2025
133	D-WP(C)/20378/2025 WP(C)/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	8542/2025
134	D-WP(C)/20802/2025 WP(C)/ /	USHARANI PUJARI MP	MANOJ KUMAR PATI	8543/2025
135	D-WP(C)/20809/2025 WP(C)/ /	SARBESWAR DAS MP	SUBRATA MISHRA	8544/2025
136	D-WP(C)/20809/2025 WP(C)/ /	SARBESWAR DAS MP	SUBRATA MISHRA	8545/2025
137	D-WP(C)/20812/2025 WP(C)/ /	NIDRA DIGAL MP	JAGANNATH BHUYAN	8546/2025